## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/175/2016

NAME OF THE PETITIONER(S)

: Mrs. S.M. Vijayalakshmi & 3 others

NAME OF THE RESPONDENT(S)

: M/s Vijaydeepas Mills Private Limited & another

UNDER SECTION

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

R. ASHOICKUMAR Counsel for Retitioners VIJAYADERD MILLS

**ORDER** 

Counsels for both the parties are present. Counsel for the Respondent submitted that a proposal has been given to the Petitioner for buying out their shares to which the response has not been given. Counsel for the Respondent submitted that time be granted for seeking instructions from his client. Put up on 07.12.2017 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)